

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01379/2019**

**DATED THIS THE 28<sup>TH</sup> DAY OF FEBRUARY, 2020**

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

Balsingh Rathod,  
Aged 46 years, S/o Dhansingh,  
GDS BPM, Ashtoor BO,  
a/w Bidar Gandhi Ganj SO, Bidar HO,  
Residig at Chikkli (U) village,  
Aurad Taluk, Bidar District

....Applicant

(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India  
Represented by the Secretary,  
Department of Posts, Dak Bhavan,  
New Delhi 110 001

2. The Chief Postmaster General,  
Karnataka Circle,  
Bangalore 560 001

3. The Postmaster General,  
North Karnataka Region,  
Dharwad 580 001

4. The Superintendent of Post Offices,  
Bidar Division, Bidar 585 401

.....Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

**O R D E R (ORAL)**  
**(HON'BLE DR. K.B. SURESH, MEMBER (J)**

Apparently the Ministry of Communications vide Notification GSR No. 850 (E) dated 15.11.2019 have issued the following amended rules relating to selection which indicates that no educational qualification is prescribed for direct recruitment of Casual Labourer and Gramin Dak Sevak:

***"MINISTRY OF COMMUNICATIONS***  
***(Department of Posts)***  
***NOTIFICATION***

*New Delhi, the 15th November, 2019*

***G.S.R. 850(E). – In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules to amend the Department of Posts (Multi Tasking Staff) Recruitment Rules, 2018, namely:-***

- 1 (1) *These rules may be called the Department of Posts (Multi Tasking Staff) Recruitment (Amendment) Rules, 2019.*
- (2) *They shall come into force on the date of their publication in the Official Gazette*
2. *In the Department of Posts (Multi Tasking Staff) Recruitment Rules, 2018, in the Schedule*
  - (A) *in PART-I, under column (7), for the entries, the following entries shall be substituted, namely:—*
    - (i) 10th standard pass from a recognised Board;*
    - (ii) knowledge of local language of the concerned Postal Circle or Division. The candidate should have studied local language at least up to 10th standard. The local language of a Postal Circle or Division shall be as published by the Department of Posts;*
    - (iii) no educational qualification is prescribed for direct recruitment of Casual Labourer and Gramin Dak sevak.;*
  - (B) *in PART-II, under column (7), for the entries, the following entries shall be substituted, namely:—*
    - (i) 10th standard pass from a recognised Board;*
    - (ii) knowledge of local language of the concerned Postal Circle or Division. The candidate should have studied local language*

*at least up to 10th standard. The local language of a Postal Circle or Division shall be as published by the Department of Posts;*

*(iii) no educational qualification is prescribed for direct recruitment of Casual Labourer and Gramin Dak Sevak”*

*[F. No. 37-33/2009-SPN-I]  
SATYA NARAYANA DASH, Director (SPN)”*

2. Therefore, this the matter has become infructuous. The OA is disposed off as infructuous. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/01379/2019**

Annexure A1	Copy of the applicant's marks card
Annexure A2	Copy of the memo dated 30.08.2004
Annexure A3	Copy of the OM dated 12.12.2010
Annexure A4	Copy of the OM dated 14.05.2015
Annexure A5	Copy of the OM dated 27.08.2017
Annexure A6	Copy of the OM dated 28.03.2019
Annexure A7	Copy of the OM dated 21.11.2019
Annexure A8	Copy of the CPMG Circular dated 07.11.2019
Annexure A9	Copy of the Memo dated 05.12.2019

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